

ITEM NO.79

REGISTRAR COURT. 1

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Transfer Petition(s)(Civil) No(s). 460/2023

C. H. JANAKI

Petitioner(s)

VERSUS

C. H. SARANRAJ

Respondent(s)

IA No. 53319/2023 - CONDONATION OF DELAY IN FILING THE SPARE  
COPIES)

Date : 27-03-2023 These matters were called on for hearing today.

For Petitioner(s)

Mr. V. Sridhar Reddy, Adv.  
Mr. Swayam Prakash Kashyap, Adv.  
Mr. Rohit Jaiswal, Adv.  
Mr. Navneet Singh, Adv.  
Mr. Abhijit Sengupta, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following  
O R D E R

Delay in filing spare copy in respect of the sole  
respondent is condoned. Issue notice immediately.

List again on 9.5.2023.

ATUL M. KURHEKAR  
Registrar